

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2278/96

New Delhi this the 11th Day of February, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Shri Om Parkash
s/o Sh. Chandan Singh
E-81, Sarojini Nagar, New Delhi.

2. Sh. Raj Kumar
s/o Shri Om Parkash
E-81, Sarojini Nagar,
New Delhi.

(By advocate Sh. K.K. Puri) ... Applicants

V.S.

1. Union of India service through
Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi

2. Director General of Health
Nirman Bhawan, New Delhi.

3. Medical Superintendent,
Dr. RML Hospital,
New Delhi.

(By Advocate Shri K.C.D. Gangwani,
Learned Senior Counsel) ... Respondents.

ORDER (ORAL)

Learned counsel for the applicants seeks
permission to withdraw this application as he submits that
the applicants are likely to receive the benefits as sought
for from the respondents.

Permission to withdraw the OA is granted.
Accordingly OA is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.K.